

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) The Delhi Administration have decided to make available for rabi cultivation such land as has been acquired and which is not immediately needed for the purpose for which it has been acquired. The land will be made available to those who were in possession of the land before acquisition.

(b) About 5,000 acres of land either with the Delhi Administration or with the Delhi Development Authority have been made available for cultivation. Out of this, about 50 per cent may be good cultivable land. The land was placed at the disposal of the Deputy Commissioner for this purpose and upto 8-11-65 the Deputy Commissioner has released about 4735 acres. Out of this only 579 acres have actually been brought under cultivation.

The figure of area lying unused with Delhi Administration after acquisition is being ascertained.

Soil Survey

743. Shri M. Malaichami: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any proposal to undertake soil survey of the country; and

(b) if so, when it is proposed to be taken up and in what respect?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) and (b). Soil Surveys are being undertaken since long by the All India Soil and Land Use Survey Organisation of the Ministry of Food and Agriculture as well as by State Soil Survey Organisations. The present surveys are confined to the catchments of major River Valley Projects and to certain areas proposed by the State Governments for development through irrigation projects. In the Fourth Plan,

Soil Surveys will be intensified to extent to Intensive Agricultural District Programme Areas, Intensive Agricultural Areas and Special Development Areas also.

Milk Supply by D.M.S.

744. Shri Shiv Charan Gupta: Will the Minister of Food and Agriculture be pleased to state:

(a) the average supply of milk daily by the Delhi Milk Scheme during November to March, April to July and August to October in 1961-62, 1962-63, 1963-64 and 1964-65;

(b) the estimated daily consumption in Delhi;

(c) the capacity of the scheme; and

(d) the steps being taken to augment the milk supply this year and thereafter?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT-5159/65].

Rail-cum-Road bridge over Badnera Station

745. Shrimati Vimla Doshmukh: Will the Minister of Transport be pleased to state:

(a) whether Government are aware that the Rail-cum-Road bridge of Trunk Route No. 6 and passing over Badnera station is too narrow for the traffic;

(b) whether Government have received any representations to that effect; and

(c) whether there is any proposal to remodel the bridge so as to make it capable of taking increased traffic?

The Minister of Transport (Shri Raj Bahadur): (a) The information is being collected and the same will be laid on the Table of the Lok Sabha.

(b) No, Sir.

(c) No proposal for remodelling the bridge is at present under consideration.

Trunk Road passing through Amraoti

746. **Shrimati Vimla Deshmukh:** Will the Minister of Transport be pleased to state:

(a) whether representations have been received to re-route the Trunk Road, now passing through Amraoti town, so that it by-passes the town from outside;

(b) whether a survey was conducted for this purpose; and

(c) if so, Government's decision thereon?

The Minister of Transport (Shri Raj Bahadur): (a) Yes, Sir.

(b) and (c). The State Government conducted preliminary survey and suggested an alignment for the proposed bypass. This will be finalised after the joint inspection of the site by the representatives of this Ministry and that of the State Government. Thereafter the plans and estimate for the work will be prepared.

Co-operative Sugar Factories

747. **Shrimati Malmoona Sultan:** Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether Government have asked the Co-operative Sugar Factories to establish industries based on by-products;

(b) if so, the details of the programme under which such directions are being issued; and

(c) the assistance, if any, being given to such cooperative factories to establish such industries?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): (a)

The National Cooperative Development Corporation, a statutory Corporation of the Government of India, have made a suggestion to this effect to the State Governments.

(b) State Governments have been asked to formulate proposals in consultation with cooperative sugar factories for byproduct industries such as (i) manufacture of power alcohol from molasses, (ii) manufacture of chip boards hard boards, and (iii) manufacture of paper from bagasse.

(c) There is no fixed pattern of assistance. Taking into account the capital cost of the by product industry, the concerned State Government may assist the factory by way of share capital contribution. Where such government contribution is part of the approved cooperative plan of the State, the State Government will be eligible for central assistance to the extent of 75 per cent of the amount involved.

Belgaum Airport

748. **Shri Mohan:** Will the Minister of Civil Aviation be pleased to state:

(a) whether there is a proposal to reserve the Belgaum Aerodrome exclusively for Defence purposes; and

(b) if so, whether there is a proposal to construct a civil aerodrome at Hubli?

The Minister of Transport (Shri Raj Bahadur): (a) No, Sir.

(b) Does not arise.

Agricultural Farms

749. **Shri D. D. Puri:**
Shrimati Benuka Barkataki:
Shri Onkar Lal Berwa:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to establish more large farms in Rajasthan to increase food production;